

**Statement-II**

*The Number of persons benefited and achievements made with regard to  
NMPH and RCHIP*

1. The number of persons benefited from various health programmes other than National Mental Health Programme and Reproductive Child Health and Immunization Programme.

Sl. No.	Name of the Programme	2007-08	2008-09	2009-10
1.	Janani Surksha Yojana under National Rural Health Mission (NRHM)	7330000	9040000	10008000
2.	Revised National TB Control Programme (RNTCP)	1475587	1517333	1533309
3.	National Leprosy Eradication Programme (NLEP)	126957	123668	122975
4.	National Programme for Control of Blindness (NPCB)	5404406	5810336	5906016
5.	National Vector Borne Disease Control Programme (NVBDCP)	1626853	1675042	1683661
6.	National AIDS Control Programme	10500241	20213780	26199635

2. Achievements made with reference to:

- (i) **National Mental Health Programme:** The main focus is on treatment and care to the mentally ill patients in the country. For the purpose, provisions have been made under National Mental Health Programme for strengthening of State run Mental Hospitals, upgradation of Psychiatric Wings of Govt. Medical Colleges/ General Hospitals, District Mental Health Programme and Manpower Development. The various components under this programme have been running effectively achieving the objectives which were set in place.
- (ii) **Reproductive Child Health and Immunization Programme:** The Reproductive and Child Health Programme Phase II (RCH-II) under the umbrella of the National Rural Health Mission (NRHM) aims at reducing maternal and infant mortality and total fertility rate. This programme is implemented across the country in all the 35 States and Union Territories.

**Consumption of tobacco by children and youth**

846. SHRI M. RAMA JOIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a substantial number of children in the age group of 15 to 17 have become consumers of tobacco in the form of beedi or cigarette or chutta or gutka, which is highly injurious to their health;

(b) whether the Hon'ble Supreme Court of India has suggested that gutka should be banned; and

(c) the action, as envisaged in Article 39 of the Constitution to accord protection against the moral and material abandonment of children and youth, taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) As per the Global Adult Tobacco Survey- India (GATS), report 2009-10, 9.6% of minors in the 15-17 age consume tobacco in some form.

(b) No.

(c) Government of India has enacted "The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, (COTPA) 2003" wherein section-6 provides that no person shall sell, offer for sale, or permit sale of, cigarette or any other tobacco product to any person who is under eighteen year of age and in an area within a radius of one hundred yards of any educational institutions. The violation of the said provision is punishable with a fine extending upto Rs. 200/-.

In order to protect the youth and masses from the adverse harm effects of tobacco usage, the Government of India has launched National Tobacco Control Program (NTCP) in 42 districts of 21 States in the country.

A comprehensive mass media program through electronic and print media has been taken up under the National Tobacco Control Programme to create awareness about the health effects of tobacco products and second hand smoke.

Ministry of Health and Family Welfare has issued guidelines for tobacco-free Schools/Educational Institutions. The said guideline have been forwarded by Department of School Education and Literacy to Education Secretaries of all States/UTs and concerned authorities of Central Board of Secondary Education (CBSE), Kendriya Vidyalaya Sangathan (KVS), Navodaya Vidyalaya (NVS) for implementing the provisions envisaged in the guidelines to discourage use of tobacco products. CBSE has adopted these guidelines for implementation in the schools affiliated to it.

#### **Emergency services available at R.K. Puram CGHS dispensary**

847. PROF. ANIL KUMAR SAHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: